

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6093
TO BE ANSWERED ON 04.04.2018**

RAIL INSURANCE

6093. SHRIMATI BUTTA RENUKA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of claims lying pending with the Insurance Companies and the total amount of the said claims;**
- (b) whether it is a fact that while Railways is going in losses but Rail Accident Insurance Companies are earning hefty profits due to the wrong policies and the profit which should have gone to the Railways is going in the hands of private companies; and**
- (c) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): A total of 55 claims are lying pending with the insurance companies and the total amount of said claims is ₹ 3,96,20,000/-.

(b) and (c): No, Madam. Selling insurance policies to general public is not one of Railways' core activities. The insurance product development and marketing is a specialized job which can be handled appropriately by insurance companies. Hence, the job of insuring rail passengers has been handed over to insurance companies.